

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2813**  
ANSWERED ON-22/12/2021

**REASONS FOR ROAD ACCIDENTS**

2813. SHRI HARNATH SINGH YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) whether there has been any decrease in the number of persons who died and got injured in road accidents during the last three years;
- (b) if so, the State-wise details thereof including Uttar Pradesh;
- (c) whether it is also a fact that most of the road accidents occur due to driving for more than the permissible number of hours and driving under the influence of alcohol; and
- (d) if so, the details of action plan of Government to bring down the number of road accidents?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per the information available with the Ministry, the total number of road accidents, persons killed and injured in the country during the last three calendar years 2018 to 2020 is shown in the table given below :-

Year	Total Number of Road Accidents	% Increase/Decrease	Total Number of Persons Killed	% Increase/Decrease	Total Number of Persons Injured	% Increase/Decrease
2018	467044		151417		469418	
2019	449002	-3.86	151113	-0.2	451361	-3.85
2020	366138	-18.46	131714	-12.84	348279	-22.84

State-wise details thereof including Uttar Pradesh, the total number of road accidents and persons killed and injured in the country during the last three calendar years 2018 to 2020 are given in Annexure-I.

(c) The major causes of accidents on the National Highways (NHs) are vehicle condition, road engineering, over-speeding, drunken driving/ consumption of alcohol & drug, driving on wrong side, jumping red light, Use of mobile phone, etc.

(d) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below :-

i. Education:

- a. The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.
- b. Observance of National Road Safety Month/Week every year for spreading awareness and strengthening road safety.

- c. A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).
- d. Education of general public on traffic rules and their applicability.
- ii. Engineering (both of Roads and vehicles)
  - Road engineering:
    - a. High priority to identification and rectification of black spots (accident prone spots) on national highways.
    - b. Road safety has been made an integral part of road design at planning stage.
    - c. Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots.
    - d. Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
  - Vehicle engineering:
    - a. Safety standards for automobiles have been improved in respect of Airbags, Anti-Breaking System (ABS), Tyres, Crash test, Whole Vehicle Safety Conformity of Production (WVSCoP).
    - b. Ministry has notified fitment of Speed Limiting devices on all transport vehicles.
    - c. Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.
- iii. Enforcement
  - a. The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.
  - b. Issue of Guidelines for protection of Good Samaritans and draft rules as per MV (Amendment) Act, 2019 has been published.
- iv. Emergency care:
  - a. The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.
  - b. The National Highways Authority of India has made provisions for ambulances at all toll plazas on the completed corridor of National Highways.
  - c. Further, 297 ambulances have been upgraded to Basic Life Support as per AIS-125 and upgradation for the remaining is under process.

**ANNEX REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2813 ANSWERED ON 22<sup>ND</sup> DECEMBER, 2021 ASKED BY SHRI HARNATH SINGH YADAV: REGARDING REASONS FOR ROAD ACCIDENTS.**

**Total Number of Road Accidents, Persons Killed and Injured in India: 2018 to 2020**

Sl. No.	States/UTs	State/UT-Wise Total Number of Road Accidents during			State/UT-Wise Total Number of Persons Killed during			State/UT-Wise Total Number of Persons Injured during		
		2018	2019	2020	2018	2019	2020	2018	2019	2020
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	24475	21992	19509	7556	7984	7039	23456	24619	19675
2	Arunachal Pradesh	277	237	134	175	127	73	323	309	185
3	Assam	8248	8350	6595	2966	3208	2629	7375	7473	5269
4	Bihar	9600	10007	8639	6729	7205	6699	6679	7206	7016
5	Chhattisgarh	13864	13899	11656	4592	5003	4606	12715	13090	10505
6	Goa	3709	3440	2375	262	297	223	1549	1448	880
7	Gujarat	18769	17046	13398	7996	7390	6170	17467	16258	12002
8	Haryana	11238	10944	9431	5118	5057	4507	10020	9362	7659
9	Himachal Pradesh	3110	2873	2239	1208	1146	893	5551	4904	3223
10	Jammu & Kashmir	5978	5796	4860	984	996	728	7845	7532	5894
11	Jharkhand	5394	5217	4405	3542	3801	3044	3975	3818	3295
12	Karnataka	41707	40658	34178	10990	10958	9760	51562	50447	39492
13	Kerala	40181	41111	27877	4303	4440	2979	45458	46055	30510
14	Madhya Pradesh	51397	50669	45266	10706	11249	11141	54662	52816	46456
15	Maharashtra	35717	32925	24971	13261	12788	11569	31365	28628	19914
16	Manipur	601	672	432	134	156	127	1042	1055	663
17	Meghalaya	399	482	214	182	179	144	205	222	220
18	Mizoram	53	62	53	45	48	42	80	56	68
19	Nagaland	430	358	500	39	26	53	335	246	286
20	Odisha	11262	11064	9817	5315	5333	4738	11794	11177	8822
21	Punjab	6428	6348	5203	4740	4525	3898	3384	3812	2904
22	Rajasthan	21743	23480	19114	10320	10563	9250	21547	22979	16769
23	Sikkim	180	162	138	85	73	47	370	318	218
24	Tamil Nadu	63920	57228	45484	12216	10525	8059	74537	67137	50551
25	Telangana	22230	21570	19172	6603	6964	6882	23613	21999	18661
26	Tripura	552	655	466	213	239	192	741	816	470
27	Uttarakhand	1468	1352	1041	1047	867	674	1571	1457	854
28	Uttar Pradesh	42568	42572	34243	22256	22655	19149	29664	28932	22410
29	West Bengal	12705	10158	9180	5711	5500	4927	11997	9757	8314
30	Andaman & Nicobar Islands	254	230	141	19	20	14	260	207	145
31	Chandigarh	316	305	159	98	104	53	300	275	148
32	Dadra & Nagar Haveli	80	68	100	54	49	64	66	105	119
33	Daman & Diu	76	69		35	28		94	74	
34	Delhi	6515	5610	4178	1690	1463	1196	6086	5152	3662
35	Lakshadweep	3	1	1	1	0	0	3	1	1
36	Puducherry	1597	1392	969	226	147	145	1727	1619	1019
<b>Total</b>		467044	449002	366138	151417	151113	131714	469418	451361	348279

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